

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 225
1244/252/ND/2018**

IN THE MATTER OF:

**Income Tax Officer
(M/s. Manas Electronics Pvt.Ltd.)**

...APPELLANT

Section

Under Section 252

Order delivered on 05.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

For the Appellant

**:Ms. Zoheb Hossain, Sr. St.
Counsel and Ms. Naincy
Jain, Advocate**

For the Respondent

**:Mrs. Sweety Khattar
Kumar, AROC**

ORDER

No one is present on behalf of the Income Tax Department at the time of hearing of the matter. AROC is present. Therefore, in the interest of justice post the matter to 26.02.2020.

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**(P.S.N. Prasad)
Member (J)**